

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1214(KB)2018
IA(I.B.C)/824(KB)2022,
IA(I.B.C)/1038(KB)2022,
IA(I.B.C)/823(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS ROHIT FERRO TECH LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pooja Chakraborty, Adv.] For the Successful Resolution Applicant in
Ms. Kiran Sharma, Adv.] IA(I.B.C)/1038(KB)2022, IA(I.B.C)/823(KB)2022
Ms. Akshita Bohra, Adv.] and IA(I.B.C)/824(KB)2022

Mr. Sandip Dasgupta, Adv.] For the Respondents in IA(I.B.C)/1038(KB)2022
Ms. Mahima Chalera, Adv.]

ORDER

1. Ld. Counsel for the Successful Resolution Applicant present. Ld. Counsel for the Respondents present.
2. **IA(I.B.C)/824(KB)2022 and IA(I.B.C)/823(KB)2022:**
 - a. Last chance is given to the Applicant to appear before this Tribunal, failing which appropriate order will be passed on the next date of hearing.
 - b. List these matters on **12.12.2023**.
3. **IA(I.B.C)/1038(KB)2022:**
 - a. It is directed to the Respondents to restore the connection of power supply of the Applicant in the Bishnupur Plant.
 - b. In that view, let a report be submitted on the next date of hearing.
 - c. List this matter on **12.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**